

Central Administrative Tribunal, Principal Bench

7

Original Application No. 907 of 2001

New Delhi, this the 4th day of December, 2001

Hon'ble Mr. Justice Ashok Agarwal, Chairman  
Hon'ble Mr. S.A.T. Rizvi, Member(A)

Sunita Anand  
U.D.C.  
National Gallery of Modern Art,  
Jaipur House,  
New Delhi-3

- Applicant

(By Advocate: None)

Versus

1. Union of India  
Through Secretary, Culture  
Ministry of Tourism and Culture  
Shastri Bhavan, New Delhi-1

2. The Director  
National Gallery of Modern Art,  
Jaipur House,  
New Delhi-3

- Respondents

O R D E R (ORAL)

By Hon'ble Mr. S.A.T. Rizvi, Member (A)

Heard the learned counsel appearing on behalf of the respondents. None is present on behalf of the applicant and, therefore, we proceed to pass this order in accordance with Rule 15 of the CAT (Procedure) Rules.

2. The applicant who was promoted from the post of LDC to that of UDC, was initially aggrieved by the wrong fixation of the date from which she was promoted to the rank of UDC. That date was 3.8.95. By a subsequent order, she has been promoted to the rank of UDC w.e.f. 27.2.91. There is no dispute about this fact. The applicant, however, remains aggrieved by the fact that having promoted her to the rank of UDC w.e.f. 27.2.91, consequential benefits in terms of fixation of her pay and seniority have not been granted.

(S)

3. The learned counsel appearing on behalf of the respondents submits that while the relief of fixation of her pay has since been granted by respondents' office order dated 25.10.2001 (Annexure 'A'), <sup>the</sup> other relief with regard to fixation of her inter-se seniority is under consideration in consultation with the Department of Culture. In the counter reply filed on their behalf, the respondents have undertaken to convey a decision in the matter of fixation of inter-se seniority shortly.

4. In the light of the foregoing facts and circumstances, we are inclined to dispose of the present OA with a direction to the respondents to expedite fixation of applicant's inter-se seniority and to pass an order in that respect within one month from the date of receipt of a copy of this order. We direct accordingly.

(S.A.T. Rizvi)

( S.A.T. Rizvi )  
Member(A)

( Ashok Agarwal )  
Chairman

/dkm/